



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Friday,1st October 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 11:00 AM]

BEFORE:

JOINT REGISTRAR (VIGILANCE) - MR. KAUSHIK KUMAR SHARMA

COURT NO: 111

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

1	C.Ex.App./3/2019 FIXED	COMMISSIONER CENTRAL EXCISE AND SERVICE TAX Versus HINDUSTAN COCA COLA BEVERAGES PVT LTD	MR. S C KEYAL ASSTT.S.G.I.	
2	Arb.P./8/2020 FIXED	SABITA PAUL Versus BAPPI DAS AND 2 ORS	MR. N ANAND MR. A BARUA D SAIKIA MR. G KAKATI	
3	I.A.(Civil)/853/2020 FIXED in Co.App./1823/2020	M/S CALCOM CEMENT INDIA LIMITED Versus M/S EASTWEST PROJECTS	MR. S SARMA MR. R HAZARIKA MR. J ROY MR. C CHAKRAVARTY MR D DAS MR H M R HOQUE	
	WITH Co.App./1823/2020 (Filing Number)	M/S CALCOM CEMENT INDIA LIMITED Versus M/S EASTWEST PROJECTS	MR J ROY	
	WITH I.A.(Civil)/3398/2020 (Filing Number)	M/S CALCOM CEMENT INDIA LIMITED Versus M/S EASTWEST PROJECTS		

LEAVE NOTE OF ADVOCATES FOR 01/10/2021

1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	DR. N DEKA	10-09-2021	To	08-10-2021
3)	MR D K MISHRA	23-09-2021	To	01-10-2021
4)	MRS U CHAKRABORTY	28-09-2021	To	08-10-2021
5)	MR R GOENKA	28-09-2021	To	08-10-2021
6)	MR D C K HAZARIKA	04-10-2021	To	05-10-2021
7)	MR. A THAKUR	30-09-2021	To	01-10-2021
8)	MR. D BORAH	04-10-2021	To	06-10-2021
9)	MS J KALITA	04-10-2021	To	05-10-2021



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[AT 11:00 AM]

BEFORE:

JOINT REGISTRAR (JUDL.)- MR. ARUP JYOTI BAISHYA

COURT NO: 111

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

1	Crl.Pet./573/2015 FIXED	MD. JEHIRUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR.T J MAHANTA MR.P P DUTTA MR.A BHATTACHARYA	PP, ASSAM
2	Crl.Pet./83/2021 BY APPLICATION ON 30.9.2021	SUMIT HASNU Versus THE STATE OF ASSAM	DR. B N GOGOI	PP, ASSAM

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[AT 11:00 AM]

BEFORE:

DEPUTY REGISTRAR (G AND C) - MR. KAUSTUVMANI GOSWAMI

COURT NO: 115

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

1	WP(C)/1362/2014	UBC/102 DILIP GOGOI Versus THE STATE OF ASSAM AND 4 ORS	MR. P J SAIKIA MR. J HANDIQUE MR.N K BARUA	GA, ASSAM
2	WP(C)/1391/2014	MD. ALTAB HUSSAIN and 3 ORS. Versus THE STATE OF ASSAM AND 31 ORS	MR. M H LASKAR MS. B DAS	MR. G N SAHEWALLA MR. G N SAHEWALLA MR. P J PHUKAN GA, ASSAM MR. M SARMA MR. M SARMA MS. I GOHAIN (R16, R20) MR. MD ASLAM MR. MD ASLAM MR. B K DAS (R13,R18) MR. N DAS MR. P DEKA MR. P DEKA MR. K R BOROOAH MR. A CHETIA MR. A CHETIA MR H P GUWALA (R13,R18) MS J A AHMED (R16, R20) MS. S. TODI MR. L M KSHETRY SC, P C B A SC, INDUSTRIES DEPTT.
3	WP(C)/2499/2015	RAJU KHANIKAR Versus THE STATE OF ASSAM AND 7 ORS	MR.B K BHATTACHARJEE DR.R SARMAH MS.P SAHA	GA, ASSAM(R1-3) MR.P N GOSWAMI
4	WP(C)/3386/2015 CAVT. NO. 250/2015 FIXED	BHARAT SANCHAR NIGAM LTD. BSNL and ANR Versus BIDHYADHAR TANTI and 51 ORS	MS.N MODI MR.S DUTTA MR.C SHARMA MR.SIDHANT DUTTA	MR.S S DEY (R-1to21, 24to39, 41to50, 52) MR.M NATH (R-1to21, 24to39, 41to50, 52) MR.A BHATTACHARJEE (R- 1to21, 24to39, 41to50, 52) MR.S SARMA MR.A ROY (R-1to21, 24to39, 41to50, 52) MR.G GOSWAMI FOR CAVEATOR

5	WP(C)/2819/2016	DR. TULUMONI DEVI Versus THE STATE OF ASSAM AND 5 ORS	MR.S S DEY MS.M BORAH MR.B B BORAH MS.J CHETRY MS.A GOGOI MS L BARUAH	SC, APSC R-4 SC, ELEMENTARY EDUCATION(R-1-3)
6	WP(C)/6164/2016	SMTI. NEELAKSHI HAZARIKA Versus THE STATE OF ASSAM AND 10 ORS	MR.T DAS MS.L BHUYAN	GA, ASSAM MR. S BHATTACHARJEE MS. R DEKA MR. N K KALITA (R9) MR. R D BHUYAN (R9) MR. S DUTTA (R9) MS. U GOSWAMI (R9) MR U DEKA SC, SECONDARY EDUCATION MR D DEKA (R9)
7	WP(C)/2837/2017	SAJID AHMED SW and 16 ORS. Versus THE STATE OF ASSAM and 14 ORS.	MR.K K MAHANTA MR.K SINGHA MR.A K SINGH	MR.P KATAKI(R- 9&11) MS.M DEVI(R- 9&11) MS.B BHUYAN MS.R BEGUM(R- 9&11) SC, HEALTH SC, FINANCE SC, BTC
8	WP(C)/512/2019 FIXED	RAINATH DAS Versus THE UNION OF INDIA AND 6 ORS	MR G P BHOWMIK MR. S SARKAR MR. S P KAKOTI BORA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
9	I.A.(Civil)/604/2019 in WP(C)/1464/2017 WITH WP(C)/1464/2017	AZHAR HUSSAIN AND 3 ORS. Versus THE STATE OF ASSAM and 6 ORS. MAHAMUDA KHATUN Versus THE STATE OF ASSAM and 6 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MR. J M SULAIMAN MR.H R A CHOUDHURY MR.F U BORBHUIYA MR.R A CHOUDHURY MR.J M SULAIMAN	SC, ELEM. EDU GA, ASSAM MR. S C BISWAS MR.C BARUAH (R-5) GA, ASSAM MR.S C BISWAS(R-7) SC, AG MR. S S ROY (GA, ASSAM, R-1 & 2) SC, ELEMENTARY EDUCATION MS.U NANDA(R-7) MS A PARVEEN (R-7) MR.R D PURAKAISTHA(R-7) MS.N D SARMA(R-7)
10	I.A.(Civil)/607/2021 WP(C)/5016/2011 (D/O) in WP(C)/5016/2011	THE NEW INDIA ASSURANCE COMPANY LTD. Versus SARASWATI CHALIHA ALIAS SAIKIA AND 6 ORS.	MR. S DUTTA MR S DUTTA	

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